

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)

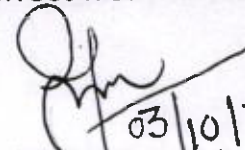
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ORDER

No. 845/PSY Dated 03-X-2019

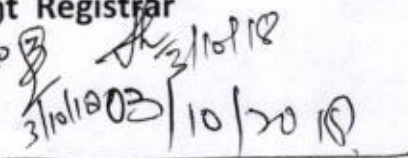
Sanction is hereby accorded to the retirement on Superannuation of Shri Mohd. Yousuf Parray, Administrative Officer posted in the Court of Principal District & Sessions Judge, Srinagar with effect from 31.08.2019 A.N.

By order.

  
03/10/2018  
(G. M. Parray)

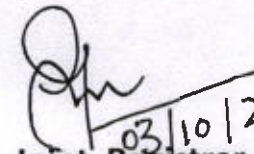
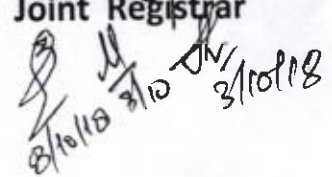
Joint Registrar

Dated:

  
31/10/18 31/10/18 31/10/18

No. 549 - 53 /PSY-06  
Copy to:-

- 1) Registrar General, High Court of J&K.
- 2) Registrar Vigilance, High Court of J&K  
..... for information.
- 3) Principal District & Sessions Judge, Srinagar for information and with the direction to take necessary steps under rules for preparation of pension case of the aforesaid official.
- 4) Incharge NIC for uploading in High Court website.
- 5) Order Book.

  
03/10/2018  
Joint Registrar  
  
31/10/18 31/10/18 31/10/18